(2) The All India Services (Provident Fund) Second Amendment Rules, 1978, published in Notifications No. G.S.R. 1492 in Gazette of India dated the 16th December, 1978.

(3) The All India Services (Discipline and Appeal) Amendment Rules, 1979, published in Notifications No. G.S.R. 73 in Gazette of India dated the 20th January, 1979. [*Placed in Library. See* No. LT-3259/79].

12.05 hrs.

ARREST OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 20th February, 1979, from the Senior Superintendent of Police, Jammu, to-day:

"Shri Baldev Singh Jasrotia, Member of Parliament, arrested today at Jammu, under sections 107/151, Cr. P. C., and remanded to judicial lock up under orders of Executive Magistrate."

RE: CIRCULATION OF HINDI VERSION OF REPORTS RECEIVED FROM MINISTRIES

MR. SPEAKER: Now, Calling Attention. Mr. Pradyumna Bal. (Interteruptions).

श्री मनी राम बागड़ी (मथुरा) : अध्यक्ष महोदय मेरा प्वाइन्ट ग्राफ ग्रार्डर है। मेरा व्यवस्था का प्रश्न यह है कि चाइना ग्रौर वियतनाम के बारे में जो रपट हमारे पास ग्रटल बिहारी वाजपेयी जी की तरफ से भेजी गई है, वह सिर्फ ग्रंग्रेजी भाषा में भेजी गई है। यह ग्रन्याय बरदाश्त नहीं किया जायगा.... (व्यवधान) ... यह ग्रंग्रेजी में मेरे पास पहुंची है, मैं इस को बड़ा ग्रन्याय समझता हूं। ग्राज हर बात को ग्राप लोग मजाक में उड़ा देते हैं—इस का यह मतलब नहीं है कि हिन्दी भाषा को खत्म करते चले जायें। ग्रंग्रेजी को इस देश से जाना है, हिन्दी को ग्राना है—इस तरह के व्यवहार का क्या मतलब है? एक तरफ़ ग्रटल बिहारी जी कहते हैं कि हम इस को ग्रन्तर्राष्ट्रीय भाषा बनायेंगे, लेकिन दूसरी तरफ़ लोक सभा के सदस्यों को, मेरे जैसे सदस्यों को रपट सिर्फ ग्रंग्रेजी में दे रहे हैं, उस के साथ उस का हिन्दी ग्रनुवाद नहीं है ......

MR. SPEAKER: I think Government should have done this.

विदेश मंत्री (श्री ग्रटल बिहारी वाजपेयी) : दोनों भाषाग्रों में रिपोर्ट तैयार है, शायद उस का वितरण करने में देरी हुई होगी....... (व्यवधान).....

श्री मनी राम बागड़ी : ग्रध्यक्ष महोदय ......

MR. SPEAKER: Please hear me. The hon. Minister said that there was some delay in the distribution of it. That is not correct. The Office tells me that you have not supplied them with the Hindi copies.

श्री मनी राम बागड़ी: मैं राष्ट्र भाषा का ग्रपमान कतई बरदाश्त नहीं कर सकता। ग्राप ग्रपनी ग्रंग्रेजी की कापी को रखिये।

श्री राज नारायण (रायबरेली) : मेरा एक निवेदन है। मैं जानना चाहता हूं कि क्या ग्राप संविधान के ग्रनुकूल संसद को चलाना चाहते हैं या किसी मिनिस्टर की सुइटबिल पर इसे चलाना चाहते हैं। ग्रगर मिनिस्टर की सुइटबिल पर चलेगा, तो हम इस को चलने नहीं देंगे। ग्रगर संविधान के ग्रनुकूल चलेगा, तो भरसक चलना चाहिए ग्रौर उस में हमारी पूरी सहायता रहेगी।

SHRI C. N. VISVANATHAN (Tiruppattur): In all the languages, not only in English. It should be given in all the languages—not only in English.

श्री राज नारायण : इस तरह से हम हाउस नहीं चलने देंगे। जब तक हिन्दी रपट नहीं ग्राएगी, हाउस नहीं चलेगा। मजाक कर दिया ग्राप ने ... (**व्यवधान**) .... संविधान की रक्षा हो। मजाक कर दिया। हिन्दी सेन भाषा है। हिन्दी ग्राफिशियल भाषा है। ...... (**व्यवधान**) ... ग्राप ने ग्रंग्रेजी को रानी बनाया दिया ग्रौर हिन्दी को नौकरानी।

SHRI SHAYMNANDAN MISHRA (Begusarai): May I seek a clarification from the Chair on this point?

What is the practice in your office, when the office receives the Hindi version? In such matters, does not the office try to ensure conformity with the Constitution? (Interruptions) Sir, my question is this. When your office receives only an English copy, in order to ensure conformity with the

[Shri Shyamnandan]

Constitution, does not your office insist on receiving a Hindi version also?

And, if it does not receive the Hindi version, then, why does it undertake to circulate only the English version, because the Constitution stipulates that the version in both the languages must be circulated amongst the members?

SHRI JYOTIRMOY BOSU (Diamond Harbour): I know a circular has come ....

SHRI SHYAMNANDAN MISHRA: Why does your office not insist on receiving the Hindi version of it?

SHRI JYOTIRMOY BOSU: The translation takes longer time. Am I to understand that this work is withheld for that reason only? We want that.

SHRI SHYAMNANDAN MISHRA: There is no question of that.......

MR. SPEAKER: Now, let us not have a debate on this I shall look into the matter and see that it is done according to the Constitution.

श्री राज नारायण : मेरा प्वाइन्ट आफ़ आर्डर है।

SHRI KANWAR LAL GUPTA (Delhi Sadar): I want to rise on a point of order. Sir, my point of order is this.

श्री राज नारायण : मैं बहुत पहले से उठ रहा हूं। आप इधर देखते नहीं हैं। मैं इन से पहले से खड़ा हुआ हूं। जब अंग्रेजी में बोलूंगा, तभी आप सुनेंगे।

MR. SPEAKER: Shri Raj Narain has raised the point of order earlier. So, I allow him.

श्री राज नारायण : मेरा निवेदन यह है कि आप हिन्दी बोलने वालों पर कृपा करें और उन को सुना करें और यह यंत्र कान में लगा लिया करें। पहला हमारा निवेदन यह है। हमारा प्वाइन्ट आफ़ आर्डर यह है कि आप एक्ट को देखें कि मुख्य भाषा हिन्दी है या इंगलिश।

एक माननीय सदस्य : दोनों।

श्री राज नारायण : 1968 के एक्ट के मुताबिक हिन्दी हमारी आफिशियल भाषा है और इंगलिश बैल बी दि एसोसियेट लैंगुएज और दोनों में चीजें रहेंगी।

श्री यशवन्त राव चह्वाण ने यह प्रस्ताव रखा था और बड़ी मेहनत से हम ने यह रखवाया था। फिर भी उत्तर प्रदेश में आन्दोलन हुआ और जब इन्दिरा जी वहां गई थी, तो खूब लाठी, गोली चली थी और हम लोग गिरफ़्तार हुए।

MR. SPEAKER: This is not a point of order.

यह प्वाइन्ट आफ़ आर्डर नहीं है।

श्री राज नारायण : मेरा प्वाइंट आफ आर्डर श्रीमन् यह है कि क्या यह सरकार कानून की हत्या करेगी, क्या आप इस को मलाऊ करेंग और इस ढंग से यहां क्या आप काम करेंगे? क्या यह व्यवस्थित है? अगर यह व्यवस्थित नहीं है तो हम लोग बोलेंगे।

MR. SPEAKER: I shall strictly see that the constitutional provisions are followed.

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, मेरा कहना यह है कि जहां तक राज नारायण जी की बात है, मैं उससे सहमत हूं कि हिन्दी की कापी आनी चाहिए। सरकार की तरफ से भी आनी चाहिए और स्पीकर के आफिस को भी सूचित करना चाहिए। लेकिन राज नारायण जी का यह कहना कि मैं हाउस को नहीं चलने दूंगा, ये शब्द इन्हें नहीं कहने चाहिएं। (व्यवधान) इन्हें अपने ये शब्द वापस लेने चाहिएं (व्यवधान)।

MR SPEAKER: There is no point of order.

Now, Calling Attentions.

SHRI M. N. GOVINDAN NAIR (Trivandrum): On a point of order. The entire nation is disturbed about this matter. Under the ordinary rules, only those five Members whose names come in the ballot are allowed to put questions. I would request you to kindly allow Members other than these five Members also today.

MR. SPEAKER: This is not a point of order.

SHRI JYOTIRMOY BOSU: Sir I gave you a notice under para 14(6) of the Handbook and also saw you. I wanted to point out certain important

things. In Britain where pre-marital sex is almost very common, they have taken recourse to this method of virginity test. This is the nineth case and eight cases have already taken place. This examination by a male gynaecologist is a criminal assualt on the women....

MR. SPEAKER: Nothing more. Calling Attention. Shri Bal. He is not there. Shri Kacharulal Hemraj Jain.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED VIRGINITY TEST ON AN INDIAN WOMAN AT HEATHROW AIRPORT IN LONDON

श्री कचरूलाल हेमराज जैन (बालाघाट) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर विदेश मंत्री जी का ध्यान दिलाता हूं और उन से प्रार्थना करता हूं कि वे इस बारे में एक वक्तव्य दें:—

"लन्दन के हीथरो हवाई अड्डे पर एक भारतीय महिला का कौमार्य परीक्षण किये जाने के समाचार और उस पर सरकार की प्रतिक्रिया"

SHRI M. KALYANASUNDARAM (Tiruchirapalli): Sir, I want to make a submission regarding the Order Paper. Yesterday after Question Hour when the Members on this side wanted to raise a debate on the Chinese invasion of Vietnam, you were good enough to assure that this matter would come up for discussion in the House. Today, I find that the statement to be made by the External Affairs Minister is with regard to his visit to China and not their invasion of Vietnam.

MR. SPEAKER: A discussion about the Chinese aggression is there at 4.00 p.m. It is there in the Order Paper. Mr. Minister.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Mr. Speaker, Sir, As the House. . .

श्री विनायक प्रसाद यादव (सहरसा): यह हिन्दी में दिया गया है, इसका उत्तर भी हिन्दी में आना चाहिए। (व्यवधान)

श्री राम देव सिंह (महाराजगंज) : उन्होंने हिन्दी में किया है।

MR. SPEAKER: The first name in the Calling Attention is that of Mr. Bal.

MR. SPEAKER: Don't record.

*(Interruptions)**

MR. SPEAKER: Mr. Minister, if you answer anybody else, I will be in difficulty. Don't record anything.

MR. SPEAKER: Record only the Minister, nobody else.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Mr. Speaker, Sir, as the House is aware, deep feelings of indignation and concern have been aroused all over India by the gross indignity recently inflicted on an Indian lady at Heathrow Airport in Britain. We share these feelings and convey our sympathies to the victim for the humilation she was subjected to. We applaud her courage in bringing this painful experience to our notice and thank the British paper which first called public attention to it. The only consolation is that her case has put a stop to certain obnoxious practices which were resorted to by the British officials in the name of controlling immigration from the sub-continent.

The facts of the case are as follows:—

An Indian lady, accompanied by her fiance, an Indian who has been resident in U. K. since 1962, arrived from

---

*Not recorded.